

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Criminal Appeal No(s). 645/2017

ANIL KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 26-02-2019 This appeal was called on for hearing today.

For Appellant(s) Mr. Shailendra Kumar Mishra, Adv.
Mr. Ashutosh Jha, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for appellant shall within a period of four weeks', as a last chance file proof of publication in respect of respondent No.2.

Await records from the concerned courts.

List again on 1.7.2019.

RAJESH KUMAR GOEL
Registrar

MG